

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE**

**RAJYA SABHA
UNSTARRED QUESTION No. 522
ANSWERED ON 23-7-2026**

IMPLEMENTATION OF KSVY

522. Dr. Satish Poonia:

Will the **MINISTER OF CULTURE** be pleased to state:

- (a) the objectives, components and present status of implementation of the Kala Sanskriti Vikas Yojana (KSVY);
- (b) the details of financial assistance and cultural grants released under the scheme during the last three years, State-wise, including Rajasthan;
- (c) the measures taken to promote traditional arts, folk culture, artists and cultural institutions through the scheme; and
- (d) whether Government proposes to strengthen KSVY by expanding financial assistance, digital outreach and capacity-building programmes for artists and cultural organizations and if so, the details thereof?

ANSWER

**MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)**

- (a) The Ministry of Culture implementing the Kala Sanskriti Vikas Yojana (KSVY), under which financial assistance is provided to eligible cultural organizations and individual artists across the country. The brief of the various scheme components under KSVY are given at **Annexure-I**.
- (b) The state-wise details of financial assistance and cultural grants released under the Scheme to artists, cultural organizations along with the number of beneficiaries across the country, including the State of Rajasthan during the last three years are provided at **Annexure-II**.
- (c) The Government promotes and preserves tribal art, folk traditions, music, dance, cultural festivals and cultural heritage through the Kala Sanskriti Vikas Yojana (KSVY). Further, to protect, promote and preserve various forms of folk/ tribal art & culture throughout the country, the Government of India has set up seven Zonal Cultural Centres (ZCCs) with headquarters at Patiala, Nagpur, Udaipur, Prayagraj, Kolkata, Dimapur and Thanjavur. These ZCCs organize various cultural activities and programmes on regular basis all over India for which annual grant-in-aid is provided to them.
- (d) The Ministry of Culture has been undertaking continuous efforts to disseminate information about its schemes through advertisements in newspapers, the Ministry's website, social media platforms, Zonal Cultural Centres (ZCCs), and Akademies among artists & cultural organizations. Further, the Ministry through its Zonal Cultural Centres and Akademies provide platforms to emerging artists through cultural programmes, festivals, workshops, and exhibitions organised across their member States, for capacity building. These initiatives enable artists to showcase their talent, gain wider exposure, and preserve and promote traditional art forms. Participating artists are provided honorarium, TA/DA, boarding and lodging, and local transport facilities, which supplement their income and encourage them to pursue their art as a sustainable livelihood, thereby promoting self-reliance.

Annexure referred to in reply of part (a) of the Rajya Sabha Unstarred Question No. 522 answered on 23.7.2026

1. FINANCIAL ASSISTANCE FOR PROMOTION OF GURU-SHISHYA PARAMPARA(REPERTORY GRANT)

The objective of this scheme component is to provide financial support for all genres of performing arts activities like dramatic groups, theatre groups, music ensembles, children theatre etc. and imparting training of artists by their respective Guru on regular basis in line with Guru-Shishya Parampara. As per the scheme, support is provided to 1 Guru and maximum 18 Shishyas in the field of theatre, music & dance. The Amount of Assistance for Guru is Rs.15000/- per month and for Shishya, the same is Rs.2000-10000/-per month depending upon the age of artist.

2. FINANCIAL ASSISTANCE FOR PROMOTION OF ART AND CULTURE: This scheme has following sub-components :

i. Financial Assistance to Cultural organizations with National Presence

The objective of this scheme component is to promote and support cultural organisations with national presence involved in promotion of art and culture throughout the country. This grant is given to such organisations that have a properly constituted managing body, registered in India; having a pan-India character with national presence in its operation; adequate working strength; and have spent 1 crore or more during 3 of the last 5 years on cultural activities. The quantum of grant under this scheme is Rs.1.00 crore which can be increased to Rs.5.00 crore in exceptional cases.

ii. Cultural Function & Production Grant (CFPG)

The objective of this scheme component is to provide financial support to NGOs/Societies/ Trusts/ Universities etc. for Seminars, Conference, Research, Workshops, Festivals, Exhibitions, Symposia, Production of Dance, Drama-Theatre, Music etc. The quantum of grant under this scheme is Rs.5 Lakh for an organization which can be increased to Rs. 20.00 lakhs in exceptional cases.

iii. Financial Assistance for the Preservation & Development of Cultural Heritage of the Himalayas

The objective of this scheme component is to promote and preserve the cultural heritage of the Himalayas through research, training and dissemination through audio visual programmes. The financial support is provided to the organizations in the States falling under the Himalayan Region i.e. Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and Arunachal Pradesh. The quantum of grant is Rs.10.00 lakh per year for an organization which can be increased to Rs. 30.00 lakh in exceptional cases.

iv. Financial Assistance for the Preservation & Development of Buddhist/Tibetan Organization

Under this scheme component financial assistance is provided to the voluntary Buddhist/Tibetan organizations including Monasteries engaged in the propagation and scientific development of Buddhist/Tibetan Cultural and tradition and research in related fields. The quantum of funding under scheme component is Rs. 30.00 lakhs per year for an organization which can be increased to 1.00 crore in exceptional cases.

v. Financial Assistance for Building Grants including Studio Theatres

The objective of this scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, University, College etc. for creation of Cultural infrastructure (i.e. studio theatre, auditorium, rehearsal hall, classroom etc.) and provision of facilities like electrical, air conditioning, acoustics, light and sound systems etc. Under this scheme component, the maximum amount of grant is up to Rs.50 Lakh in metro cities and up to Rs.25 Lakh in non- metro cities.

vi. Domestic Festivals and Fairs

The objective of this scheme is to provide assistance for holding the 'Rashtriya Sanskriti Mahotsavs' organized by Ministry of Culture. Rashtriya Sanskriti Mahotsavs (RSMs) are conducted through Zonal Cultural Centres (ZCCs) where a large number of artists from all over the country are engaged to showcase their talents. From November, 2015 onwards, fourteen (14) RSMs have been organized by Ministry of Culture in the country.

3. FINANCIAL ASSISTANCE FOR CONSTRUCTION OF TAGORE CULTURAL COMPLEXES (TCC)

The aim of the scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, State / UT Govt. University, Central/State Govt. agencies/bodies, Municipal Corporations, reputed not-for-profit organizations etc. for creation of new Large Cultural Spaces such as Auditorium with facilities and infrastructure for stage performances (dance, drama and music), exhibitions, seminars, literary activities, green rooms, etc. The Scheme component also provides support for restoration, renovation, extension, alteration, up-gradation, modernization of existing cultural facilities (Rabindra Bhavans, Rangshalas) etc. Under this scheme component, the financial assistance for any project will normally be up to a maximum of Rs. 15.00 crore. Central financial assistance would be 90% of the total approved project cost and remaining 10% of the total approved project cost will be

borne by the recipient State Govt./NGO or concerned organization for NER Projects and except NER, there is 60:40 ratio for central assistance and state share (matching share).

4. SCHEME OF SCHOLARSHIP AND FELLOWSHIP FOR PROMOTION OF ART AND CULTURE: The scheme consists of following three components:

i. Scheme for the Award of Fellowship to Outstanding Persons in the field of Culture Upto 400 fellowships (200 Junior and 200 Senior) are awarded in a batch year to outstanding persons in the age group of 25 to 40 years (Jr.) and above 40 years (Sr.) in different cultural fields @ of Rs. 10,000/- p.m. and 20,000/-p.m. for the period of 2 years for cultural research. The Fellowship is released in four equal six monthly installments.

ii. Scheme for Scholarships to Young Artistes in Different Cultural Fields

Upto 400 Scholarships are awarded in a batch year. Under this scheme financial assistance is given to young artistes of outstanding promise in the age group of 18-25 years for advanced training within India in the field of Indian Classical Music, Indian Classical Dance, Theatre, Mime, Visual art, Folk, Traditional and Indigenous Arts and Light Classical Music etc. @ Rs. 5,000/- p.m. for 2 years. The Scholarship is released in four equal six monthly installments.

iii. Tagore National Fellowship for Cultural Research

The purpose of the Scheme Component is to invigorate and revitalize the various institutions under the Ministry of Culture (MoC) and other identified cultural institutions in the country, by encouraging scholars/ academicians to affiliate themselves with these institutions to work on projects of mutual interest. Upto 15 Fellowships (Rs.80,000/- p.m. + Contingency Allowance) and 25 Scholarships

(Rs.50,000/- p.m. + Contingency Allowance) for a maximum period of 2 Years. The Fellowship is released in four equal six monthly installments.

5. FINANCIAL ASSISTANCE FOR VETERAN ARTISTS

The objective of this Scheme is to provide financial assistance maximum upto Rs.6.000/- p.m. to the old artistes and scholars aged 60 years above having annual income not exceeding Rs.72,000/- who have contributed significantly in their specialized fields of arts, letters etc. In the event of death of the beneficiary, the financial assistance is transferred to his/her spouse.

Annexure referred to in reply of part (b) of the Rajya Sabha Unstarred Question No.522 answered on 23-7-2026

Component-wise number of beneficiaries and amount disbursed across the country under KSVY during last three years

Statement regarding details of funds released to different beneficiaries under the Scheme "Financial Assistance for Promotion of Guru-Shishya Parampara (Repertory Grant)"							
Sl. No.	State/UT	2023-2024		2024-2025*		2025-2026*	
		Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)
1	Andaman & Nicobar	0	0	0	0	1	0.22
2	Andhra Pradesh	16	40.38	12	35.07	14	76.88
3	Arunachal Pradesh	0	0	0	0	0	0
4	Assam	54	277.54	23	263.25	80	531.46
5	Bihar	158	697.37	50	347.56	157	1080.99
6	Chandigarh	10	69.96	7	91.65	10	49.3
7	Chhattisgarh	9	33.52	2	13.12	9	74.52
8	Delhi	161	1065.18	87	823.77	169	1409.66
9	Gujarat	13	71.42	11	48.28	13	64.22
10	Haryana	23	124.2	15	138.16	21	105.7
11	Himachal Pradesh	5	55.28	6	90.95	11	96.8
12	Jammu & Kashmir	37	118.2	27	215.66	54	399.46
13	Jharkhand	18	100.64	13	47.65	24	181.4
14	Karnataka	201	1009.94	96	738.67	288	2002.51
15	Kerala	38	318.06	19	169.71	43	350.26
16	Madhya Pradesh	106	687.19	69	654.78	175	1315.85
17	Maharashtra	97	639.72	59	333.05	88	713.4
18	Manipur	173	973.68	119	816.68	318	2206.77
19	Mizoram	2	10.9	2	10.88	6	28.8
20	Nagaland	1	6.96	4	12.93	4	13.9
21	Odisha	115	515.29	67	343.87	215	1164.14
22	Pondicherry	3	32.52	5	65.76	3	47.14
23	Punjab	10	66.68	8	56.06	17	133.3
24	Rajasthan	32	123.52	16	140.66	47	314.06
25	Sikkim	3	7.02			2	9.6
26	Tamil Nadu	22	143.02	14	90.15	24	191.72
27	Telangana	19	109.52	17	131.72	33	312.96
28	Tripura	14	57.12	3	14.46	17	101.46
29	Uttarakhand	17	65.96	12	76.03	25	202.34
30	Uttar Pradesh	107	438.32	70	502.02	130	867.91
31	West Bengal	418	2288.48	208	1432.21	519	3592.78

Total	1882	10147. 59	1041	7704.76	2517	17639.51
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* Under the Repertory Grant for the year 2024-2025, 2025-26 and some arrears of earlier years were disbursed through DBT mode.

Statement regarding details of funds released to different beneficiaries under the Scheme
“Financial Assistance to Cultural Organization with National Presence including R.K.
Mission Institute of Culture, Kolkata”

Sl. No.	State/UT	2023-2024		2024-2025		2025-2026	
		Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)
1	Andhra Pradesh	1	7.50	0	0.00	0	0.000
2	Assam	1	22.50	2	22.50	2	20.000
3	Bihar	0	0.00	0	0.00	1	7.500
4	Chandigarh	1	15.00	1	22.50	3	35.000
5	Delhi	11	276.25	8	103.75	13	167.290
6	Haryana	0	0.00	1	26.25	3	38.750
7	Jharkhand	-	-	1	15.00	-	-
8	Karnataka	0	0.00	1	4.73	3	41.250
9	Kerala	1	18.75	2	32.50	4	68.750
10	Maharashtra	1	15.00	1	18.75	4	61.250
11	Madhya Pradesh	0	0.00	0	0.00		
12	Manipur	0	0.00	1	11.25	3	33.750
13	Odisha	1	8.75	2	37.50	3	45.000
14	Puducherry	0	0.00	0	0.00		
15	Rajasthan	1	26.25	2	27.50	1	8.750
16	Tamil Nadu			1	15.00		
17	Telangana	2	41.25	0	0.00	4	40.000
18	Uttar Pradesh	1	22.50	1	7.50	1	18.750
19	West Bengal (NP)	2	37.50	3	31.25	3	45.000
20	RK Mission	1	766.50	1	807.00	0	0.000
Total		24	1257.75	28	1182.98	48	631.040

Cultural Function And Production Grant Scheme (Rs. In lakhs)							
	Name of State	2023-2024		2024-25		2025-26	
		Nos. Of Orgs reimburse/ aurtheroized	Amount	Nos. Of Orgs reimburse/ aurtheroized	Amount	Nos. Of Orgs reimburse/ aurtheroized	Amount
1	Andra pradesh	83	80.7	49	75.79	15	31.07
2	Arunachal pradesh	0	0	0	0	1	2.25
3	Assam	68	114.11	27	36.59	47	98.13
4	Bihar	126	161	73	122.21	158	312.11
5	Chandigarh	3	21.69	1	10	1	1.01
6	Chhattisgarh	4	7.5	3	6.42	10	20.31
7	Delhi	204	370.03	106	262.97	128	320.89
8	Goa	1	1.5	2	2.12	3	6.75
9	Gujarat	16	12.34	3	3.59	10	19
10	Haryana	36	74.72	29	89.98	21	69.11
11	Himachal pradesh	15	25.75	11	12.92	21	38.97

12	Jammu and kashmir	49	33.76	30	36.37	71	103.74
13	Union Territory of Ladhakh	0	0	0	0	0	0
14	Jharkhand	7	8	10	12.75	15	21.92
15	Karnataka	221	208.2 2	235	494.0 9	196	400.77
16	Kerala	30	40.27	21	65.13	34	120.99
17	Madhya pradesh	161	155.1 7	100	202.8 9	196	414.86
18	Maharashtra	34	29.64	44	97.31	49	106.76
19	Manipur	237	249.2 5	140	164.8	161	249.78
20	Meghalaya	0	0	0	0	0	0
21	Mizoram	0	0	0	0	0	0
22	Nagaland	4	1.35	2	1	0	0
23	Odisha	168	269.7 1	179	482.9 2	129	259.99
24	Podicherry	0	0	0	0	4	11
25	Punjab	11	22.65	9	22	10	32.87
26	Rajasthan	57	46.28	40	61.59	65	139.32
27	Sikkim	1	3.75	3	7	2	6.75
28	Tamil Nadu	11	10.73	16	35.35	15	52.27
29	Telangana	16	9.61	25	51.18	13	30.46
30	Tripura	23	24.94	10	7.87	15	28.08
31	Uttarakhand	31	21.91	22	30	37	54.26
32	Uttar Pradesh	268	244.0 7	218	395.6 6	307	566.95
33	West Bengal	357	206.8 6	302	435.6 5	339	614.44
Total		2242	2455. 51	1710	3226. 11	2073	4134.81

Scheme “ Financial Assistance for the Preservation and Development of Cultural Heritage of the Himalayas”							
Sl. No .	State/UT	2023-2024		2024-2025		2025-2026	
		Nos. of Cases	Amount (In Lakhs)	Nos. of Cases	Amount (In Lakhs)	Nos. of Cases	Amount (In Lakhs)
1	Arunachal Pradesh	48	93	16	33.51	27	42.35
2	Sikkim	4	16	1	5	0	0
3	Himachal Pradesh	51	126.28	3	8.49	29	23.46
4	UT of Jammu and Kashmir	29	47.52	10	16.25	31	40.07
5	Ladakh	2	5.5			8	1.45
6	Uttarakhand	63	81.75	14	18.25	39	47.38
7	Delhi	-	-	2	3.25	0	0
8	Uttar Pradesh	2	2.5	2	1	4	4
	Total	199.00	372.55	48.00	85.75	138.00	158.71

Statement regarding details of funds released to different beneficiaries under the Scheme “ Financial Assistance for the Development of Buddhist/Tibetan Culture and Art ”							
Sl. No .	State/UT	2023-2024		2024-2025		2025-2026	
		Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)
1	Arunachal Pradesh	50	392.31	60	416.33	61	352.95
2	Andhra Pradesh	10	9.18	4	9.00	3	4.25
3	Assam	15	72.00	6	24.36	14	48.55
4	Bihar	2	8.50	2	10.48	1	2.25
5	Chandigarh (UT)	4	40.00	15	120.16	5	26.46
6	NCT of Delhi	2	9.45	7	44.27	5	24.5
7	Himachal Pradesh	31	167.63	49	317.38	142	498.12
8	UT of J& K	4	20.00	5	33.50	6	32.13
9	UT of Ladakh	44	246.42	6	26.94	224	768.44
10	Karnataka	11	62.78	49	333.82	34	153.56
11	Kerala	0	0	0	0	0	0
12	Mizoram	0	0	0	0	0	0
13	Madhya Pradesh	4	30.00	1	5.00	1	2.5
14	Maharashtra	14	41.00	14	57.45	12	42.11
15	Manipur	3	9.50	1	3.00	0	0
16	Odissa	2	12.00	2	11.00	1	2.5
17	Punjab	2	10.00			0	0
18	Sikkim	12	89.93	5	39.99	6	45.21
19	Tripura	7	41.5	17	97.20	5	23.89
20	Tamil Nadu	2	10.00	0	0	0	0
21	Telangana	3	30.00	0	0	1	12.5
22	Uttarakhand	5	35.50	38	354.97	22	151.73
23	Uttar Pradesh	11	44.15	34	236.27	36	181.81
24	West Bengal	92	175.51	70	82.75	125	176.9
	Total	330	1557.36	385	2223.87	704	2550.36

<u>Statement regarding details of funds released to different NGOs/State Governments etc. under the Scheme of Building Grant including Studio Theatres</u>							
Sl. No .	State/UT	2023-2024		2024-2025		2025-2026	
		Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)
1.	Andhra Pradesh	0	0	0	0	0	0
2.	Arunachal Pradesh	0	0	0	0	0	0
3.	Assam	0	0	0	0	2	16.7
4.	Bihar	1	6	0	0	2	15
5.	Chandigarh	0	0	0	0	0	0
6.	Chhattisgarh	0	0	0	0	0	0
7.	Delhi	2	11.2	3	23.25	1	1.25
8.	Gujarat	0	0	0	0	0	0
9.	Haryana	0	0	0	0	0	0
10.	Himachal Pradesh	1	6	2	20	0	0
11.	Jammu and Kashmir	0	0	2	10	1	5
12.	Jharkhand	0	0	0	0	0	0
13.	Karnataka	1	25	0	0	0	0
14.	Kerala	0	0	0	0	0	0
15.	Ladakh (UT)	0	0	0	0	0	0
16.	Madhya Pradesh	0	0	4	16.86	1	3.6
17.	Maharashtra	2	8	2	25	1	14.06
18.	Manipur	6	35.23	2	3.88	2	12.5
19.	Meghalaya	0	0	1	4.5	0	0
20.	Mizoram	0	0	0	0	0	0
21.	Nagaland	0	0	0	0	1	6
22.	Odisha	0	0	2	21.5	2	3.1

23.	Puducherry	0	0	0	0	0	0
24.	Punjab	1	2	1	0.9	1	0.9
25.	Rajasthan	0	0	0	0	1	7.5
26.	Tamil Nadu	0	0	0	0	0	0
27.	Telangana	0	0	0	0	0	0
28.	Tripura	0	0	0	0	0	0
29.	Uttar Pradesh	0	0	0	0	0	0
30.	Uttarakhand	0	0	0	0	0	0
31.	West Bengal	1	15	4	24.2	2	10.8
Total		15	108.43	23	150.09	17	96.41

Statement regarding details of funds released to different NGOs/State Governments etc. under the Allied Cultural Activities Scheme

Sl. No.	State/UT	Financial Year					
		2019-2020		2024-25		2025-26	
		Nos. of Orgs /State Govt.	Amount (In Lakhs)	Nos. of Orgs/ State Govt.	Amount (In Lakhs)	Nos. of Orgs/ State Govt.	Amount (In Lakhs)
1	Gujarat	3	119.63	0	0	0	0
2	Haryana	1	54	0	0	1	36
3	Himachal Pradesh	6	205.2	0	0	0	0
4	Jammu And Kashmir (UT)	3	157.06	0	0	0	0
5	Maharashtra	1	35.48	0	0	1	49.5
6	Uttar Pradesh	0	0	2	120	0	0
7	Uttarakhand	6	182.85	0	0	0	0
Total		20	754.22	2	120	2	85.5

Statement regarding details of funds released to different NGOs/State Governments etc. Under the Scheme of Tagore Cultural Complexes (TCC)

Sl. No.	State/UT	2023-2024		2024-2025		2025-2026	
		Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)
1	Arunachal Pradesh	0	0	0	0	0	0
2	Delhi	0	0	1	300	0	0
3	Goa	0	0	0	0	0	0
4	Jammu and Kashmir (UT)	0	0	0	0	0	0
5	Karnataka	0	0	0	0	0	0
6	Kerala	0	0	0	0	0	0
7	Madhya Pradesh	2	1131.52	0	0	0	0

8	Maharashtra	0	0	0	0	0	0
9	Meghalaya	0	0	0	0	0	0
10	Mizoram	0	0	0	0	0	0
11	Nagaland	0	0	0	0	0	0
12	Puducherry	0	0	0	0	0	0
13	Rajasthan	1	54.91	0	0	0	0
14	Tamil Nadu	0	0	0	0	0	0
15	Uttar Pradesh	1	369.57	0	0	0	0
16	West Bengal	0	0	0	0	0	0
Total		4	1556	1	300	0	0

**Statement regarding details of funds released to different beneficiaries under the Scheme
“Award of Senior / Junior Fellowships to Outstanding Persons in the Fields of Culture ”**

Sl. No	State/UT	2023-2024		2024-2025		2025-2026	
		Nos of Fellows	Amount (In Lakhs)	Nos of Fellows	Amount (In Lakhs)	Nos of Fellows	Amount (In Lakhs)
1	Andaman & Nicobar	0	-	0	-	-	-
2	Andhra Pradesh	12	11.4	8	14.4	16	16.8
3	Arunachal Pradesh	2	1.2	2	1.2	4	4.8
4	Assam	70	69.6	70	84	110	150.6
5	Bihar	47	44.4	35	43.8	80	100.8
6	Chandigarh	0	-	1	2.4	-	-
7	Chhattisgarh	12	12	12	12.6	19	24
8	Delhi	101	100.8	77	100.2	192	240
9	Goa	0	-	0	-	2	2.4
10	Gujarat	23	21.6	14	19.2	36	45.6
11	Haryana	27	30	23	33	43	63
12	Himachal Pradesh	4	3	4	5.4	6	6
13	UT of Jammu & Kashmir	13	10.2	13	11.4	27	30
14	UT of Ladakh	0	0	0	0	-	-
15	Jharkhand	24	30.6	15	24	24	31.2
16	Karnataka	57	64.8	33	48.6	68	89.4
17	Kerala	60	54	54	73.8	84	96.6
18	Madhya Pradesh	82	76.2	59	70.2	136	183.6
19	Maharashtra	85	84	52	78.6	131	160.2
20	Manipur	62	60	64	70.2	88	112.8
21	Meghalaya	0	0	1	1.2	2	2.4
22	Mizoram	0	0	0	0	-	-
23	Nagaland	3	3	3	3.6	4	6
24	Odisha	90	93.6	83	105.6	167	225.6
25	Pondicherry	2	1.8	2	3	2	1.2
26	Punjab	11	10.2	6	9	20	24
27	Rajasthan	34	33	28	33	52	75
28	Sikkim	0	0	0	0	-	-
29	Tamil Nadu	15	15	15	23.4	29	38.4
30	Telangana	28	28.8	21	24.6	31	49.2

31	Tripura	6	7.8	5	6.6	14	16.8
33	Uttarakhand	13	12.6	10	13.2	12	12.6
32	Uttar Pradesh	158	146.4	116	157.2	204	267.6
34	West Bengal	100	93	102	116.4	130	162.6
Total		1141	1119	928	1189.8	1733	2239.2

Statement regarding details of funds released to different beneficiaries under the Scheme “Tagore National Fellowship for Cultural Research Component (TNFCR)”							
Sl. No.	State/UT	2023-2024		2024-2025		2025-2026	
		Nos. of Beneficiaries	Amount (In Lakhs)	Nos. of Beneficiaries	Amount (In Lakhs)	Nos. of Beneficiaries	Amount (In Lakhs)
1	Andhra Pradesh	2	13.5	1	3	3	8.4
2	Chandigarh	-	-	1	3	-	-
3	Chhattisgarh						
4	Delhi	-	-	3	12.6	2	1.3
5	Maharashtra	1	3.6	10	67.11	3	18
6	Tamil Nadu	-	-	1	3	4	11.4
7	Telangana	3	18	3	16.8	-	-
Total		6	35.1	19	105.51	12	39.1

Statement regarding details of funds released to different beneficiaries under the Scheme “Scholarships to Young Artistes in Different Cultural Fields ”							
Sl. No.	State/UT	2023-2024		2024-2025		2025-2026	
		Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)
1	Andaman & Nicobar	3	0.9	6	1.8	1	0.3
2	Andhra Pradesh	9	2.7	3	0.9	12	3.6
3	Arunachal Pradesh	5	1.5	58	17.4	5	1.5
4	Assam	89	26.7	43	12.9	79	23.7
5	Bihar	63	18.9	7	2.1	67	20.4
6	Chandigarh	9	2.7	38	11.7	9	2.7
7	Chhattisgarh	50	15	53	16.2	58	17.7
8	Delhi	73	21.9	4	1.2	91	27.6
9	Goa	6	1.8	19	5.7	2	0.6
10	Gujarat	23	6.9	18	5.4	30	9.3
11	Haryana	25	7.5	3	0.9	32	9.6
12	Himachal Pradesh	4	1.2	8	2.4	7	2.1
13	UT of Jammu & Kashmir	9	2.7	0	0	18	5.4
14	UT of Ladakh	-	-	-	-	0	0
15	Jharkhand	24	7.2	17	5.1	27	8.7
16	Karnataka	97	29.1	63	18.9	91	27.6

17	Kerala	71	21.3	48	14.4	83	25.2
18	Madhya Pradesh	131	39.3	104	31.8	178	53.7
19	Maharashtra	127	38.1	81	24.3	138	42
20	Manipur	39	11.7	29	8.7	52	15.6
21	Meghalaya	-	-	0	-	0	0
22	Mizoram	-	-	0	-	0	0
23	Nagaland	-	-	0	-	0	0
24	Odisha	97	29.1	71	21.6	141	42.9
25	Pondicherry	-	-	0	-	1	0.3
26	Punjab	11	3.3	5	1.5	7	2.1
27	Rajasthan	37	11.1	25	7.5	34	10.5
28	Sikkim	3	0.9	2	0.6	2	0.6
29	Tamil Nadu	51	15.3	32	9.9	42	12.6
30	Telangana	13	3.9	8	2.4	16	4.8
31	Tripura	10	3	6	1.8	8	2.4
33	Uttarakhand	16	4.8	10	3	17	5.1
32	Uttar Pradesh	134	40.2	97	29.7	163	49.8
34	West Bengal	278	83.7	219	65.7	362	109.8
Total		1507	452.4	1077	325.5	1773	538.2

Statement regarding details of funds released to different beneficiaries under the Scheme "Financial Assistance For Veteran Artists"							
Sl. No.	State/UT	2023-2024		2024-2025		2025-2026	
		Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)	Nos. of Orgs	Amount (In Lakhs)
1	Andhra Pradesh	191	153.3	177	115.9	194	139.89
2	Assam	3	2.41	2	0.9	5	10.09
3	Bihar	14	15.47	7	4.62	9	7.8
4	Delhi	8	5.87	10	4.92	11	9.95
5	Haryana	4	3.69	4	1.94	3	1.94
6	Goa	-	-	41	7.1175	111	59.46
7	Himachal Pradesh	-	-	1	0.3	2	2.52
8	Jammu & Kashmir					1	0.06
9	Jharkhand	4	3.88	3	2.76	2	1.8
10	Karnataka	344	341.98	397	354.67	440	448.06
11	Kerala	67	64.21	80	85.82	93	118.53
12	Madhya Pradesh	7	6.95	13	14.9498	15	25.68
13	Maharashtra	1239	795.97	1392	541.19	1471	651.77
14	Manipur	13	14.7	14	14.94	19	21.26
15	Nagaland	2	3.28	2	1.08	1	0.72
16	Odisha	1460	1063.4	1995	1106.51	2164	1627.37
17	Punjab	-	-	1	0.3	1	0.6
18	Rajasthan	2	1.36	2	2.52	3	1.57
19	Tamil Nadu	41	46.96	34	36.605	49	54.17
20	Telangana	293	274.94	309	207.068	372	335.48
21	Tripura	-	-	-	-	-	-
22	Uttar Pradesh	82	67.24	109	80.46	132	115.91
23	Uttarakhand	2	2.43	4	4.83	2	1.38
24	West Bengal	35	28.53	39	20.37	45	37.88
Total		3811	2896.57	4636	2609.77	5145	3673.89